

ITEM NO.107

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8157/2024

SHRIPAL & ANR. Appellant(s)

VERSUS

NAGAR NIGAM, GHAZIABAD Respondent(s)

(IA No. 107735/2019 - EXEMPTION FROM FILING O.T., IA No. 127296/2023 - INTERVENTION/IMPLEADMENT AND IA No. 127246/2023 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 8158-8179/2024 (III-A)

(IA No. 46482/2021 - APPLICATION FOR SUBSTITUTION, IA No. 127209/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 46484/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 127208/2023 - DISCHARGE OF ADVOCATE ON RECORD AND IA No. 112638/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Ms. Amiy Shukla, Adv.
Mr. Shakti Vardhan, Adv.
Mr. Shantanu Kumar, AOR

Mr. Malak Manish Bhatt, AOR
Ms. Neeha Nagpal, Adv.
Ms. Sukanya Joshi, Adv.

For Respondent(s) Mr. Shakti Vardhan, Adv.
Ms. Amiy Shukla, Adv.
Mr. Shantanu Kumar, AOR

Mr. Malak Manish Bhatt, AOR

Ms. Amiy Shukla, AOR
Mr. Shakti Vardhan, Adv.

Ms. Dipa Rakesh Kumar, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Kartik Yadav, Adv.
Mr. Gautam Awasthi, AOR

Ms. Anzu. K. Varkey, AOR

Mr. Girijesh Pandey, Adv.

Mr. Dr. M P Singh, Adv.

Ms. Alpana Pandey, Adv.

Mr. Ajay Kumar Tiwari, Adv.

Mr. Avanish Pandey, Adv.

Mr. Sriram P., AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the applicant(s) submits that he is not pressing the application(s) for impleadment. Accordingly, I.A. Nos. 127296/2023 and 127246/2023 are dismissed.

We have heard learned counsel for the parties.

Order reserved.

Parties may be file their brief written submissions within three weeks from today.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER